

List of cases in which Electronic Service of process has taken place during the month of December 2021

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01 (w.e.f 20.07.2021)	CENTRAL	NIL				
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	NIL				
3	SH. PAWAN KR. JAIN, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL				
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL				
5	SH. ASHWANI KUMAR SARPAL, DISTRICT JUDGE, COMMERCIAL COURT-05	CENTRAL	CS COMM - 5055/21	ICICI BANK LTD V/S MANJIT	DEEPAK KAUSHIK	01.12.2021	13.12.2021
			CS COMM - 5536/21	ICICI BANK LTD V/S PAWAN RANA	BABBAR ASSOCIATE	23.12.2021	12.01.2022
6	SH. MANMOHAN SHARMA, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	CENTRAL	NIL				

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7	SH. DINESH BHATT, DJ (COMMERCIAL COURT)-01	West	NIL				
8	SH. GURDEEP SINGH, LD. DISTRICT JUDGE (COMM)-02, WEST,THC, DELHI	West	CS/COMM/213/2021	M/S KOHINOOR RIBBON FACTORY PVT LTD	ARVIND KUMAR	22.03.2021	21.12.2021
			CS/COMM/217/2021	UCO BANK VS RAMAN SETH	SHIKKAR KUMAR	25.03.2021	14.12.2021
			CS/COMM/275/2021	M/S SHAGOON PRINTERS VS M/S S S ENTERPRISES	C.P.PURI	19.04.2021	15.12.2021
			CS/COMM/248/2019	STATE BANK OF INDIA VS KUNAL TANK	SUNIL SEHRAWAT	12.07.2019	15.12.2021
			CS/COMM/307/2021	STATE BANK OF INDIA VS MS VIBHUTI KUMAR	SUNIL SEHRAWAT	22.07.2021	20.12.2021
			OMP(I)/COMM/167/2021	HDFC BANK LTD VS SHIV BUILDERS	MANISH SHAKTI VERMA	04.04.2021	14.12.2021
			CS/COMM/72/2021	DAVINDER SARIN VS M/S CAPARO INDIA LTD	SUNIL KUMAR	25.01.2021	13.12.2021

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9	SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL				
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	CS (COMM.) NO. 542/21	ALLIED AVIATION PVT LTD. VS. SUCHISMITA MOHANTY		30.11.2021	04.12.2021
			CC (COMM.) NO. 548/21	GOPAL DAS ESTATES & HOUSING PVT LTD. VS. COTTAGE INDUSTRIES EXPOSITION LTD.		03.12.2021	04.12.2021
			CC (COMM.) NO. 548/21	GOPAL DAS ESTATES & HOUSING PVT LTD. VS. COTTAGE INDUSTRIES EXPOSITION LTD.		03.12.2021	04.12.2021
			CS (COMM.) NO. 317/21	M/S HT MEDIA LTD. VS. M/S MY FAMILY DENTIST		23.08.2021	08.12.2021
			CS (COMM.) NO. 317/21	M/S HT MEDIA LTD. VS. M/S MY FAMILY DENTIST		23.08.2021	08.12.2021

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			CS (COMM.) NO. 317/21	M/S HT MEDIA LTD. VS. M/S MY FAMILY DENTIST		23.08.2021	08.12.2021
			CS (COMM.) NO. 340/21	CJ DARCEL LOGISTICS LTD.. VS. JMD GLOBAL FORWARDS INC PVT. LTD.		01.09.2021	15.12.2021
			CS (COMM.) NO. 412/21	M/S BELAIR TRAVEL & CARGO PVT LTD. VS. M/S ALITALIA SOCIETA AEREA ITALIANA SPA		04.10.2021	16.12.2021
			CS (COMM.) NO. 412/21	M/S BELAIR TRAVEL & CARGO PVT LTD. VS. M/S ALITALIA SOCIETA AEREA ITALIANA SPA		04.10.2021	16.12.2021
			CS (COMM.) NO. 412/21	M/S BELAIR TRAVEL & CARGO PVT LTD. VS. M/S ALITALIA SOCIETA AEREA ITALIANA SPA		04.10.2021	16.12.2021
			CS (COMM.) NO. 412/21	M/S BELAIR TRAVEL & CARGO PVT LTD. VS. M/S ALITALIA SOCIETA AEREA ITALIANA SPA		04.10.2021	16.12.2021

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			OMP (COMM.) NO. 132/21	M/S ATC FOODS PVT LTD. VS. UNION OF INDIA & ORS.		16.12.2021	17.12.2021
			OMP (COMM.) NO. 132/21	M/S ATC FOODS PVT LTD. VS. UNION OF INDIA & ORS.		16.12.2021	17.12.2021
			OMP (COMM.) NO. 132/21	M/S ATC FOODS PVT LTD. VS. UNION OF INDIA & ORS.		16.12.2021	17.12.2021
			CS (COMM.) NO. 635/21	INTERGLOB TECHNOLOGY QUOTIENT PVT LTD. VS. ASHISH TRAVELS		15.12.2021	22.12.2021
			CS (COMM.) NO. 635/21	INTERGLOB TECHNOLOGY QUOTIENT PVT LTD. VS. ASHISH TRAVELS		15.12.2021	22.12.2021
			CS (COMM.) NO. 629/21	GRANT THORTON BHARAT LLP VS. YAPS BELLY FOOD PRODUCTS PVT LTD.		15.12.2021	22.12.2021

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			CS (COMM.) NO. 629/21	GRANT THORTON-BHARAT LLP VS. YAPS BELLY FOOD PRODUCTS PVT LTD.		15.12.2021	22.12.2021
			OMP (COMM.) NO. 133/21	M/S MOHAN LAL GUPTA VS. THE GENERAL MANAGER OF ORDANANCE FACTORY		17.12.2021	22.12.2021
			CS (COMM.) NO. 584/21	M/S DIGIROVERS-SOLUTIONS PVT LTD. VS. PRAMOD KUMAR OZA		08.12.2021	23.12.2021
			CS (COMM.) NO. 583/21	M/S DIGIROVERS-SOLUTIONS PVT LTD. VS. AVINASH OJHA		08.12.2021	23.12.2021
			CS (COMM.) NO. 647/21	UNIWIRE CABLE-INDIA PVT LTD. VS. STATE BANK OF INDIA & ORS.		20.12.2021	23.12.2021
			CS (COMM.) NO. 647/21	UNIWIRE CABLE-INDIA PVT LTD. VS. STATE BANK OF INDIA & ORS.		20.12.2021	23.12.2021

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			CS (COMM.) NO. 647/21	UNIWIRE CABLE-INDIA PVT LTD. VS. STATE BANK OF INDIA & ORS.		20.12.2021	23.12.2021
			CS (COMM.) NO. 656/21	M/S HT MEDIA LTD. VS. ALBURT MEDIA PVT LTD.		22.12.2021	24.12.2021
			CS (COMM.) NO. 656/21	M/S HT MEDIA LTD. VS. ALBURT MEDIA PVT LTD.		22.12.2021	24.12.2021
			CS (COMM.) NO. 656/21	M/S HT MEDIA LTD. VS. ALBURT MEDIA PVT LTD.		22.12.2021	24.12.2021
11	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03	NEW DELHI	NIL				
12	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL				

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13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	OMP(I) (COMM.)23 26/21	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SAHIL SUBHASH	RAJESH JANGRA	29.11.2021	01.12.2021
			CS(COMM.)1 52/21	HAMILTON MEDICAL AG VS. SANJAY SAPROO AND ORS.	LAVANYA REGUNATHAN FISCHER	01.04.2021	02.12.2021
			OMP(I) (COMM.)23 36/21	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS SUBRAMANIAM RAJESHWARI IYER	RAJESH JANGRA	01.12.2021	02.12.2021
			OMP(I) (COMM.)23 37/21	TOYOTA FINANCIAL SERVICES INDIA LIMITED VS MAYUR MACHCHHINDER NAGAR	RAJESH JANGRA	01.12.2021	02.12.2021

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			CS(COMM.) 370/19	M/S. SURBHI BODY PRODUCTS (P) LTD. VS M/S. A.S. ENTERPRISES AND ANR.	VIJAY LAKSHMI JAIN	21.11.2019	03.12.2021
			CS(COMM.) 274/20	ICICI BANK LTD. VS KAILASH SHARMA	DEEPAK KAUSHIK	30.09.2020	03.12.2021
			CS(COMM.) 355/2021	PUNJAB NATIONAL BANK VS SARJETT SINGH GADHWAL	RANJANA PATHAK	01.10.2021	03.12.2021
			CS (COMM.) 111/19	ICICI BANK LTD. VS VINOD KUMAR	DEEPAK KAUSHIK	01.07.2019	03.12.2021

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			CS(COMM.) 361/21	IFFCO-MC CROPS SCIENCE PVT. LTD. VS VIJAYA AGRO SERVICES	SHUBHAM SAIGAL	25.10.2021	03.12.2021
			CS(COMM.) 141/19	SYNDICATE BANK VS AMIT SATISH ANAND AND ANR.	NIDHI PANDEY	11.07.2019	04.12.2021
			CS(COMM.) 398/20	EMU LINES PVT. LTD. VS GIRIDHAR REDDY TALASANI	UDAY KUMAR	17.12.2020	06.12.2021
			CS(COMM.) 397/20	EMU LINES PVT. LTD. VS KISHAN BAHADUR	UDAY KUMAR	16.12.2020	06.12.2021

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			OMP(I) (COMM.)235 0/21	HDFC BANK LTD. VS JS TRANSPORT	SANJEEV PATHAK	03.12.2021	06.12.2021
			CS(COMM.) 348/21	UNION BANK OF INDIA VS RAKESH KUMAR SINGH AND ANR.	NIRANJANA DAS	08.10.2021	07.12.2021
			OMP(I) (COMM.)235 9/21	M/S. SAGAR RATNA RESTAURANTS PVT. LTD. VS MAHABALI ENTERPRISES AND ORS.	AMAN VASISTH	03.12.2021	08.12.2021
			CS(COMM.) 277/20	PUNJAB NATIONAL BANK VS MR. HARISH KUMAR	SUBODH KUMAR	05.10.2020	09.12.2021

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			CS(COMM.) 356/21	UNION BANK OF INDIA VS DECORE FILM	KAMAL KANT K.I.S. CHHABRA	21.10.2021	10.12.2021
			CS(COMM.) 355/2021	UNION BANK OF INDIA VS MR. ALI MOHD. AND ANR.	KAMAL KANT CHHABRA	20.10.2021	10.12.2021
			CS(COMM.) 359/21	TIDONG POWER GENERATION PVT. LTD. VS ASAP PREFAB PVT. LTD.	VIDUR PRATYUSH BHATIA	25.10.2021	13.12.2021
			CS(COMM.) 360/21	TIDONG POWER GENERATION PVT. LTD. VS ASAP PREFAB PVT. LTD.	VIDUR PRATYUSH BHATIA	25.10.2021	13.12.2021

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			CS(COMM.) 305/21	HT MEDIA LTD. VS MUKUL VASHISHTH PROP. R.R. SOLUTION	MADHUR DHINGRA	15.09.2021	13.12.2021
			CS(COMM.) 378/21	UNIQUE ENGINEERING PVT. LTD. VS EES PROJECTS PVT. LTD.	PRAVEEN KR. SINGH	20.11.2021	14.12.2021
			CS(COMM.) 129/21	SYSTEMAIR INDIA PVT. LTD. VS GLOBOSE SYSTEMS AND SOLUTIONS PVT. LTD.	SUNIL KUMAR SHARMA	19.03.2021	14.12.2021
			CS(COMM.) 388/21	MRS. ROSHNI KHATTAR VS MR. MANOJ BEDI	DHRUV CHAWLA	01.12.2021	15.12.2021

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			CS(COMM.) 158/2021	UNION BANK OF INDIA VS M/S. R.S. CONSTRUCTION AND ORS.	RAMAN KUMAR SINGH	07.04.2021	15.12.2021
			OMP(I) (COMM.)23 85/21	TOYOTA FINANCIAL SERVICES PVT. LTD. VS NARESH PRADHAN	RAJESH JANGRA	07.12.2021	15.12.2021
			OMP(I) (COMM.)23 86/21	TOYOTA FINANCIAL SERVICES PVT. LTD. VS KIRPAL SINGH	RAJESH JANGRA	07.12.2021	15.12.2021
			CS(COMM.) 387/2021	SUNIL KR. RASTOGI VS PEARLS CREATIVE ADSOLUTIONS PVT. LTD. AND ORS.	BRIJESH KUMAR	30.11.2021	15.12.2021

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			CS(COMM.) 372/19	DAULAT RAM VS FOREMOST INTERNATIONAL PVT. LTD. AND ORS.	ASHOK KUMAR SINGH	23.11.2019	16.12.2021
			CS(COMM.) 54/21	M/S. ARS INFRASTEEL PVT. LTD. VS M/S. BATA STEEL ROLLING MILLS	AMIT KUMAR	23.01.2021	16.12.2021
			CS(COMM.) 310/20	M/S. RATTAN SINGH BUILDERS PVT. LTD. VS M/S. SURAJ INDUSTRIAL AND PUMP AND ORS.	GEETA SATIJA	20.10.2021	16.12.2021
			CS(COMM.) 366/21	RULOANS DISTRIBUTION SERVICES PVT. LTD. VS SOXYZO FINANCIAL SERVICES PVT. LTD.	SHALAJ MRIDUL	01.11.2021	16.12.2021

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			CS(COMM.) 295/20	KRBL LTD. SMERKATO	VSK.G.BANSAL	12.10.2020	18.12.2021
			CS(COMM.) 280/21	SUSHIL GUPTA VS ABHAY SHUKLA @DURGESH	ANSAR AHMAD	25.08.2021	24.12.2021
			CS(COMM.) 403/21	SOMNATH BAJAJ VS FLOW-TECH AIR PVT. LTD.	SARJUN SEHGAL	04.12.2021	24.12.2021
			CS(COMM.) 402/21	SOMNATH BAJAJ VS FLOW-COOL INDIA PVT. LTD.	SARJUN HANDA	04.12.2021	24.12.2021

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			CS(COMM.) 255/21	ICICI BANK LTD. VS PAWAN KUMAR	DEEPAK KAUSHIK	16.08.2021	24.12.2021
			CS(COMM.) 133/21	ICICI BANK LTD. VS AMIR MASOOD	DEEPAK KAUSHIK	22.03.2021	24.12.2021
			CS(COMM.) 132/21	ICICI BANK LTD. RAJESH	DEEPAK KAUSHIK	22.03.2021	24.12.2021
			CS(COMM.) 267/20	ICICI BANK LTD. VS KULDEEP	DEEPAK KAUSHIK	29.09.2020	24.12.2021

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			CS(COMM.) 266/20	ICICI BANK LTD. VS NIKHIL AND ORS.	DEEPAK KAUSHIK	29.09.2020	24.12.2021	
			CS(COMM.) 376/21	MOHD. ANAS VS BHARAT BHUSHAN DUA	JATIN KAPUR	16.11.2021	24.12.2021	
			CS(COMM.) 241/21	ICICI BANK LTD. VS PRADEEP KUMAR	DEEPAK KAUSHIK	11.08.2021	24.12.2021	
14	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL					

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15	VACANT COURT OF MS. RAJ RANI MITRA, DISTRICT JUDGE (COMM-02), SOUTH EAST DISTRICT, SAKET COURTS, NEW DELHI	SOUTH-EAST	NIL				
16	SH. SANJAY SHARMA-I	EAST	NIL				
17	MS. SARITA BIRBAL, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f- 20.07.2021)	NORTH-EAST	C.S. (COMM)-113/2019	MOHD. YAMEEN VS. M/S NICE PACK AND OTHERS.	INDU BHUSHAN JHA	28.09.2019	06.12.2021
			C.S. (COMM)-60/2021	M/S KK TRADING VS. M/S BHARDWAJ CONSTRUCTION	ANIL PANDAY	04.10.2021	07.12.2021
			C.S. (COMM)-71/2021	AFSAR KHAN VS. SANTOSH	SAYED AJMAL HASAN	17.11.2021	18.12.2021
			C.S. (COMM)-113/2019	MOHD. YAMEEN VS. M/S NICE PACK AND OTHERS.	INDU BHUSHAN JHA	28.09.2019	21.12.2021

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			C.S. (COMM)-71/2021	AFSAR KHAN VS SANTOSH	SAYED AJMAL HASAN	17.11.2021	23.12.2021
18	MS. NIVEDITA ANIL SHARMA	Shahdara	NIL				
19	MS. SUKHVINDER KAUR	Shahdara	NIL				
20	SH. VINOD KUMAR, DISTRICT JUDGE (COMMERCIAL)	North-West	NIL				
21	MS. BARKHA GUPTA, DJ(COMM)	North	NIL				
22	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	NIL				
Total					87		